HIGH COURT OF CHHATTISGARH: BILASPUR

NOTIFICATION

No. 102 /Confdl./2023

Bilaspur, dated 11th March, 2023

Hon'ble Shri Justice Goutam Bhaduri, senior-most puisne Judge of the High Court of Chhattisgarh has assumed the charge of office of the Chief Justice (Acting) of the High Court of Chhattisgarh today i.e. on 11th March, 2023 in the forenoon as per the Government of India notification no. K. 11019/10/2023-US.I/II dated 10.03.2023 issued by the Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), New Delhi.

By Order of Hon'ble the Acting Chief Justice

Arvind Kumar Verma Registrar General

No. 103 /Confdl./2023

Bilaspur, dated _____ March, 2023

Copy forwarded to:

- 1. The Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court, New Delhi.
- 2. The Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 9. Private Secretary to Hon'ble Shri Justice N. K. Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10. Private Secretary to Hon'ble Shri Justice N. K. Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

- 15. The Principal Secretary to Hon'ble the Governor of Chhattisgarh, Raj Bhavan, Raipur.
- 16. The Principal Secretary to Hon'ble the Chief Minister, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur.
- 17. The Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 18. Secretary General, Supreme Court of India, New Delhi for information.
- 19. Additional Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi for information.
- 20. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 21. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 22. Private Secretary to Registrar ([I. & E.] and [Vigilance]/S.&A./Judicial), High Court of Chhattisgarh, Bilaspur for information.
- 23. Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 24. Registrar General, High Court of Allahabad, Allahabad.
- 25. Registrar General, High Court of Andhra Pradesh, Amrawati.
- 26. Registrar General, High Court of Telangana, Hyderabad.
- 27. Registrar General, High Court of Calcutta, Kolkata.
- 28. Registrar General, High Court of Delhi, Delhi.
- 29. Registrar General, High Court of Gauhati, Guwahati.
- 30. Registrar General, High Court of Gujarat, Sola.(Ahmedabad).
- 31. Registrar General, High Court of Himachal Pradesh, Shimla.
- 32. Registrar General, High Court of Jammu & Kashmir, Jammu.
- 33. Registrar General, High Court of Jharkhand, Ranchi.
- 34. Registrar General, High Court of Karnataka, Bangalore.
- 35. Registrar General, High Court of Kerala, Ernakulam.
- 36. Registrar General, High Court of Madhya Pradesh, Jabalpur.
- 37. Registrar General, High Court of Madras, Chennai.
- 38. Registrar General, High Court of Odisha, Cuttack.
- 39. Registrar General, High Court of Patna, Patna.
- 40. Registrar General, High Court of Punjab & Haryana, Chandigarh.
- 41. Registrar General, High Court of Rajasthan, Jodhpur.
- 42. Registrar General, High Court of Sikkim, Gangtok.
- 43. Registrar General, High Court of Uttrakhand, Nainital.
- 44. Registrar General, High Court of Bombay, Mumbai.
- 45. Registrar General, High Court of Manipur, Imphal.
- 46. Registrar General, High Court of Meghalaya, Shillong.
- 47. Registrar General, High Court of Tripura, Agartala.
- 48. Registrar, Central Administrative Tribunal, New Delhi.
- 49. Chairman, Bar Council of India, New Delhi.
- 50. Advocate General of Chhattisgarh and presently holding the post of Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
- 51. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
- 52. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/
 Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Dakshin Bastar Dantewara/
 Durg/ Raipur/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Korba/
 Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/
 Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Uttar Bastar (Kanker) for information.

- 53. Joint Registrar (C.S.J.A./S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- 54. Additional Registrar (Judicial/ D.E./ Admn./ Elimination, R.R.D & D.D.O./ Criminal/Scanning/Civil & Copying / O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- 55. Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 56. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 57. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 58. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 59. Deputy Registrar (Writ/ Confidential/ Mediation/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- 60. Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Criminal /Civil /Confidential / Establishment/ District Establishment / Library/ Pension /Protocol/ Record Room (Admn.)/ Receipt & Dispatch/ Record Room (Writ)/ Record Room (Civil)/ Record Room (Criminal)/ Stationary/ Supreme Court/ Writ/ I.L.R. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 61. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information & necessary action.
- 62. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
- 63. Registrar, C.G. State Consumer Disputes Redressal Commission, Behind New Bus stand (Old Bus Depot No.1) Pandri, Raipur.
- 64. Registrar, Arbitration Tribunal, Shaheed Veer Narayan Singh Bhawan, Nagar Ghadi Chowk, Raipur for information.
- 65. Registrar, Industrial Court, Raipur for information.
- 66. Treasury Officer, Bilaspur for information.
- 67. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this notification in the official web-site of this High Court.

(ARVIND KUMAR VERMA) REGISTRAR GENERAL

11.03.2023